

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1990
TO BE ANSWERED ON 21ST DECEMBER, 2018**

PRIVATE AND GOVERNMENT MEDICAL COLLEGE

**1990. SHRIMATI RANJEET RANJAN:
SHRI BHARAT SINGH:
COL. SONARAM CHOUDHARY:
SHRI RAJESH RANJAN:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of MBBS seats allotted to Government and private medical colleges in the Country, State/UT/college-wise including Bihar;
- (b) the details of the Government and private colleges set up in the Country during each of the last five years;
- (c) whether the seats of existing medical colleges of various States are being curbed, particularly in Bihar;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the steps taken/proposed to be taken by the Government to fulfil the requirement of doctors as per the population in the Country, State-wise?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a): Details are given in Annexure-I
- (b): Details are given in Annexure-II
- (c) & (d): Permission for starting a Medical College is granted after considering the assessment of facilities available as per Regulations prescribing minimum requirements in terms of infrastructure, faculty and clinical materials. The Medical Colleges which fail to meet the required standards are not given renewal permission/recognition in that year.
- (e): The Government has taken the following steps to increase the number of doctors.
 - (i) Enhancement of maximum intake capacity at MBBS level from 150 to 250.
 - (ii) Relaxation in the norms of setting up of Medical College in terms of requirement for land, faculty, staff, bed/bed strength and other infrastructure.
 - (iii) Strengthening/ upgradation of existing State Government/Central Government Medical Colleges to increase MBBS seats.

- (iv) Establishment of New Medical Colleges attached with district/referral hospitals preferably in underserved districts of the country.
- (v) The ratio of teachers to students has been revised from 1:1 to 1:2 for all MD/MS disciplines and 1:1 to 1:3 in subjects of Anesthesiology, Forensic Medicine, Radiotherapy, Medical Oncology, Surgical Oncology and Psychiatry in all medical colleges across the country. Further, teacher: student ratio in public funded Government Medical Colleges for Professor has been increased from 1:2 to 1:3 in all clinical subjects and for Asso. Prof. from 1:1 to 1:2 if the Asso. Prof. is a unit head. The same has also been extended to the private medical colleges with the conditions that it should be a standing of 15 years, running PG courses since 10 years, should have completed at least 1 continuance of recognition assessment satisfactorily and applies u/s 10A of the IMC Act, 1956 for increase of seats. This would result in increase in number of PG seats in the country.
- (vi) DNB qualification has been recognized for appointment as faculty to take care of shortage of faculty.
- (vii) Enhancement of age limit for appointment/ extension/ re-employment against posts of teachers/dean/principal/ director in medical colleges from 65-70 years.
- (viii) Strengthening/ upgradation of State Government Medical Colleges for starting new PG courses/Increase of PG seats.
- (ix) One time increase in PG seats are permitted in 2017-18 and again in 2018-19 in Government Medical Colleges.
- (x) By amending the regulations, it has been made mandatory for all medical colleges to start PG courses within 3 years from the date of their MBBS recognition / continuation of recognition.
- (xi) Colleges are allowed to apply for PG courses in clinical subjects at the time of 4th renewal it will serve to advance the process for starting PG courses by more than 1 year.

Number of MBBS seats allotted to Govt. & Pvt. Medical College in the country State/UT wise

Sl. No.	State	Government		Private		Total	
		No. of College	Seats	No. of Colleges	Seats	No. of Colleges	Seats
1	Andhra Pradesh	12	1900	19	2950	31	4850
2	A & N Islands	1	100	0	0	1	100
3	Assam	6	726	0	0	6	726
4	Arunachal Praesh	1	50	0	0	1	50
5	Bihar	9	950	3	350	12	1300
6	Chandigarh	1	100	0	0	1	100
7	Chhattisgarh	6	650	3	450	9	1100
8	Delhi	6	900	2	200	8	1100
9	Goa	1	150	0	0	1	150
10	Gujarat	17	3050	9	1300	26	4350
11	Haryana	5	600	6	850	11	1450
12	Himachal Pradesh	6	600	1	150	7	750
13	Jammu & Kashmir	3	400	1	100	4	500
14	Jharkhand	3	350	0	0	3	350
15	Karnataka	18	2650	39	6195	57	8845
16	Kerala	10	1350	24	2800	34	4150
17	Madhya Pradesh	10	1300	12	1800	22	3100
18	Maharashtra	23	3240	28	4220	51	7460
19	Manipur	2	200	0	0	2	200
20	Meghalaya	1	50	0	0	1	50
21	Mizoram	1	100	0	0	1	100
22	Orissa	7	1050	4	500	11	1550
23	Pondicherry	1	150	7	1050	8	1200
24	Punjab	3	500	5	475	8	975
25	Rajasthan	13	1950	8	1200	21	3150
26	Sikkim	0	0	1	100	1	100
27	Tamil Nadu	25	3250	24	3600	49	6850
28	Telangana	8	1250	19	2800	27	4050
29	Tripura	2	200	0	0	2	200
30	Uttar Pradesh	17	2199	31	4300	48	6499
31	Uttarakhand	3	350	3	450	6	800
32	West Bengal	14	2150	5	700	19	2850
33	AIIMS*	9	807	0	0	9	807
34	JIPMER*	1	200	0	0	1	200
	TOTAL	245	33472	254	36540	499	70012

* Central Government Institutions does not come under ambit of MCI

Details of Govt. and Pvt. Medical Colleges set up in the Country during each of last five years2014-15

Sl	State	Govt.	Pvt.
1	Andhra Pradesh	2	1
2	Assam	1	0
3	Chhattisgarh	1	0
4	Kerala	2	3
5	Karnataka	0	1
6	Madhya Pradesh	0	1
7	Maharashtra	0	1
8	Rajasthan	1	1
9	Uttar Pradesh	0	2
	Total	7	10

2015-16

Sl	State	Govt.	Pvt.
1	Andaman & Nicobar	1	0
2	Andhra Pradesh	0	1
3	Gujarat	2	0
4	Karnataka	3	0
5	Maharashtra	2	1
6	Rajasthan	0	1
7	Tamilnadu	1	0
8	Uttar Pradesh	1	2
	Total	10	5

2016-17

Sl	State	Govt.	Pvt.
1	Andhra Pradesh	0	5
2	Chhattisgarh	1	2
3	Delhi	1	0
4	Gujarat	0	1
5	Himachal Pradesh	1	0
6	Haryana	0	2
7	Karnataka	3	3
8	Kerala	0	3
9	Madhya Pradesh	0	5
10	Maharashtra	1	1
11	Rajasthan	0	3
12	Tamilnadu	1	2
13	Telangana	2	2
14	Uttar Pradesh	1	8
15	Uttarakhand	1	1
14	West Bengal	0	1
	Total	12	39

2017-18

Sl	State	Govt.	Pvt.
1	Gujarat	1	1
2	Himachal Pradesh	2	0
3	Haryana	1	1
4	Karnataka	0	1
5	Kerala	1	0
6	Maharashtra	0	1
7	Odisha	2	0
8	Tamilnadu	1	0
9	Uttar Pradesh	1	1
	Total	9	5

2018-19

Sl	State	Govt.	Pvt.
1	Arunachal Pradesh	1	0
2	Gujarat	0	2
3	Himachal Pradesh	1	0
4	Madhya Pradesh	4	0
5	Maharashtra	1	0
6	Mizoram	1	0
7	Odisha	2	0
8	Rajasthan	5	0
9	Telangana	1	1
10	Uttar Pradesh	0	1
11	West Bengal	0	1
	Total	16	5